

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 204**  
**(IB)-1095(ND)2019**  
**IA/2786/2020**

**IN THE MATTER OF:**

**Ritu Tandon**

... **Applicant/Petitioner**

**V/s.**

**M/s. Rain Automotive India Pvt. Ltd.**

... **Respondent**

**Under Section: U/s 9 of IBC Code,2016**

**Order delivered on 24.08.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Ms. Maya Gupta & Mr. Sarthak Gupta, Advocate for Liquidator

**ORDER**

**IA-2786/2020** : Counsel for the Liquidator is present. The 2<sup>nd</sup> Progress report is taken on record subject to just exceptions. IA stands closed.

— Sd —

**(L. N. GUPTA)**  
**MEMBER (T)**

— S-d —

**(CH. MOHD.SHARIEF TARIQ)**  
**MEMBER (J)**